

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/333/IB/2018
PETITION NUMBER : CP/64/IB/2018
NAME OF THE PETITIONER(S) : N.MATHIYALAGAN
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) A - SATYADGRI LIQUIDATOR
for AB Engg
Enterprises Pvt Ltd. A. Satyadevi

ORDER

Matter is called. There is no representation on behalf of the Applicant. Liquidator present. It appears that the Applicant is not interested to pursue the matter. The Application stands **dismissed in default**.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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